

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:337
ANSWERED ON:27.04.2012
DOVETAILING OF CENTRAL SCHEMES
Adhalrao Patil Shri Shivaji;Yadav Shri Dharmendra

Will the Minister of FINANCE be pleased to state:

- (a) whether the Ministry of Finance has urged the State Governments to maintain their share in the Centrally Sponsored Schemes so as to ensure that the budget outlay of the schemes stay within the outlay approved by the Planning Commission;
- (b) if so, the details thereof;
- (c) the details of the steps taken by the Government to ensure better coordination amongst various Ministries for optimum utilisation of resources and avoidance of overlapping of work;
- (d) whether instructions have been issued for strict compliance of the guidelines with regard to the ongoing Centrally Sponsored Schemes during the 12th Five Year Plan (2012â€"17) and identification of schemes which can be merged/subsumed so as to avoid needless expenditure; and
- (e) if so, details and the status thereof?

Answer

The Finance Minister (Shri PRANAB MUKHERJEE)

- (a) To (e): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 337 to be answered on 27th April, 2012 regarding Dovetailing of Central Schemes by SHRI DHARMENDRA YADAV : SHRI ADHALRAO PATIL SHIVAJI :

(a) to (e): Ministry of Finance has issued instructions to all the Ministries/Departments of the Central Government that before approving the continuance of any Central Sector Scheme or Centrally Sponsored Scheme in the XII Plan period, it may be ensured that no change in the pattern of assistance to the States, having the effect of reducing the proportionate share of States in total outlay of a Centrally Sponsored Schemes, is envisaged. The Government has also advised administrative Ministries to examine various schemes being administered by them/other Ministries to explore the possibilities of merger of schemes with overlapping objectives.